

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 132/16	TP 65/17	For Compliance	433(e)	Nirlon Ltd., Vs Force Fitness(India) Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Nishita Paul, Counsel to Petitioner. 

Counsel for petitioner is present. Registry has raised some objections. Counsel has filed memo stating that objections have been complied.

Registry to verify and put up.

List it on 21.08.2017.



MEMBER (J)



MEMBER (T)